

Hon'ble Mr. Justice M.Y. Eqbal

VOLUNTARY DISCLOSURE OF ASSETS AS ON 17.09.2013

(in terms of the Resolution adopted in the Full Court Meeting of Supreme Court of India held on May 07, 1997)

Items	Description	Particulars		Remarks
		(A) Self	(B) Spouse	
• Land/ Buildings	<p>1) Land with residential house at Dr. Fataullah Road, Ranchi, Jharkhand (Land purchased in 1991 and house constructed in 1992)</p> <p>2) Undivided share in the ancestral joint family small house at Ranchi.</p>	<p>1) 3600 sq.ft. land at Ranchi purchased in 1992 and still lying vacant.</p> <p>2) 1980 sq.ft. of land at Ranchi purchased in 1994, upon which construction was done in 2002, which is now occupied by tenants</p>	<p><u>Source of Money:</u> Rs.14 Lakhs taken as Loan from Bank of India, Church Road Branch, Ranchi. Monthly installments are being paid out of the rent received from the tenants. Present outstanding is Rs.4,57,297/-</p> <p><u>Details of tenants and rents received:</u> (i) Ground Floor : Post & Telegraph Dept. on rent of Rs.14,000/- p.m. (ii) 1st & 2nd Floor : Jammu & Kashmir Bank on rent of Rs.57,683/- p.m. Total Monthly Rent: Rs.71,683/- p.m.</p>	
• Flat	One Flat in Sector 45, NOIDA (U.P.), booked in 2009 in the joint name of myself and spouse (still under construction)			<p><u>Source of part-payments by self:</u></p> <ul style="list-style-type: none"> • Arrears of salary received (6th Pay Revision), • personal savings and • rent received from my residential premises. <p>AND</p> <p><u>Source of part-payments by spouse:</u></p> <ul style="list-style-type: none"> • Sale of her portion of ancestral building came to her share situated at Shamsul Huda Road, Park Circus, Kolkata; • Sale of one flat at Ranchi; and • Rent received from tenants.
• Other Landed Property		Nil	Nil	

Securities and Investments	• Shares	Nil		Nil		
	• Mutual Funds	Rs.1,00,000/-				
	• Bank Balance	UCO Bank, New Delhi SBI, New Delhi Bank of India, Ranchi	Rs.15,480/- Rs.10,02,491/- Rs.4,05,970/-	Bank of India, Ranchi Bank of Baroda, Ranchi Jammu & Kashmir Bank, Ranchi Allahabad Bank, Kolkata	Rs.17,083/- Rs.13/- Rs.4,73,076/- Rs.9,686/-	
	Fixed Deposits	Four Fixed Deposits of Rs. 3 Lacs each		Fixed Deposits	Two Fixed Deposits of Rs. 3 lacs each	
	• GPF	Rs.32,89,255/- [as on 31.8.2013]		Nil		
Other assets/ Movable	• Jewellery	Nil		25 Sovereigns		(Stridhan : Received at the time of marriage)
	• Vehicles	Nil		Nil		
Liability	Education Loan	Nil		Nil		
	Housing Loan	Nil		Housing Loan of Rs.14 Lacs availed from Bank of India, Church Road Branch, Ranchi as indicated above		Housing Loan installments are still due and payable to the Bank